

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1307  
ANSWERED ON:01.12.2014  
PAY DISPARITY IN AIR INDIA  
Arunmozhihevan Shri A.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether it has come to the notice of the Government that Air India has been paying different salaries to its staff doing the same job;
- (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) to (c): Erstwhile Indian Airlines and Air India had different pay scales and emoluments structure. In order to harmonize the salary and emoluments after the merger, Government had constituted a Committee of Experts under the chairmanship of Justice (Retd.) Shri DM Dharmadhikari. The Committee had submitted its report to the Government. The report has been approved by the Government and sent to Air India for implementation. Subsequently, an Implementation and Anomaly Rectification Committee (IARC) has been constituted to harmonize pay and emoluments across all sections of employees.